

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 08/07/2016

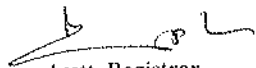
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. ST/A/70348/2016-CU[DB] dated 01/07/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	ST/CROSS/51635/2015 ST/51782/2015	Commissioner of CUSTOMS-Meerut-I EXCISE CHOWK...UNIVERSITY ROAD, MANGAL PANDEY NAGAR, MEERUT, UTTAR PRADESH 250005

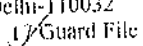
Name and Address of
Respondent

2	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD ELECTRICITY DISTRIBUTION, DEVISION MAHAVEER CHOWK,, MUZAFFARNAGAR ,U.P
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Copy To

3 Advocate(s) / Consultant(s):

MANOJ KR. AGARWAL ADVOCATE
116/2, JAGRITI VIHAR,
MEERUT (U.P.)

- 4 Bar Association, CESTAT, Allahabad
- 5 Director Publications, Customs, Excise. I.P. Estate, Delhi
- 6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3
- 7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17
- 8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005
- 9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iseon Mall, Satellite Road, Ahmedabad-15
- 10 LAWCRUX Advisors Pvt. Ltd., LAW House, I-8, Sector-10, Faridabad 121003 (Haryana)
- 11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38
- 13 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082
- 14 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032
- 15 C.D.R. 16 Office Copy  Guard File


Asstt. Registrar

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

S.T. Appeal No.51782/2015
& Cross Application No.ST/CROSS/51635/2015

Arising out of O/A No.MRT/EXCUS/000/APPEAL I/112/2014-15 dated
30.01.2015 passed by Commr. (Appeals) of Central Excise, Customs &
S.Tax, Meerut-I.

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

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1. Whether Press Reporters may be allowed to see
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? : No
 2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? : Yes
 3. Whether His Lordship wishes to see the fair copy
of the Order? : Seen
 4. Whether Order is to be circulated to the Departmental
Authorities? : Yes
-

Commissioner of Central Excise & S. Tax, Meerut-I

...APPELLANT(S)

VERSUS

M/s Paschimanchal Vidyut Vitran Nigam Ltd

RESPONDENT (S)

APPEARANCE

Shri D.K. Deb, Asstt. Commr. (A.R.) for the Department
None for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 01. 07. 2016

Final ORDER NO. 70348/2016



Per Mr. Anil Choudhary :

Heard the Id.A.R. for Revenue. Appeal is disposed off as withdrawn under litigation policy, without entering into merits. C.O. also stands disposed off.

(Pronounced in the open Court)

Sd

**(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)**

Sd

**(ANIL CHOUDHARY)
MEMBER (JUDICIAL)**

chaurasia

प्रमाणित प्रति / Certified True Copy

14.7
सहायक रजिस्ट्रार / Asstt. Registrar
सीमाशुल्क, सरपंचशुल्क एवं सेवा कर
अपील अधिकरण / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, बलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

